

**No. RJ-1/Assignment/6/2021**

**NOTICE**

**In partial modification modification** to the Judicial assignment at the **High Court of Bombay at Goa, Panaji**, which has come into effect from **11<sup>th</sup> January 2021**, it is hereby notified for the information of Advocates, and parties appearing in person that the Honourable the Chief Justice is pleased to approve following partial modification with effect from **18<sup>th</sup> January 2021** :

<b>Present sitting</b>	<b>Assignment</b>
The Hon'ble Shri. Justice <b>M. S. SONAK</b> <b>(THURSDAY AND FRIDAY)</b> <b>(Single Bench - I)</b>	(A) For admission, hearing and order matters therein :  (1) Applications U/Sec. 11 of Arbitration and Conciliation Act, 1996. (2) Matters Under Companies Act, 1956 and Companies Act, 2013.  (B) <b>Final Hearing matters pertaining to :</b> (1) Civil Writ Petitions other than those assigned to Single Bench - III. (2) Second Appeals of Even Years.
The Hon'ble Smt. Justice <b>BHARATI H. DANGRE</b> <b>(THURSDAY AND FRIDAY)</b> <b>(Single Bench - III)</b>	(A) To hear and dispose of Final Hearing matters pertaining to Civil Writ Petitions against the orders of Civil Court.  (B) Final Hearing matters pertaining to Second Appeals of Odd Years.

High Court, Appellate Side,  
Bombay.

By Order,

Date : 12<sup>th</sup> January 2021

Sd/-  
(V. R. Kachare)  
Registrar (Judl-I)